

in the Rajya Sabha on the 10th August, 1982 and to state;

(a) whether the technical team which was expected to visit Hubli has since submitted its report; and

(b) if so, what are the details of the aerodrome and when the air strip at Hubli is likely to be constructed?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) No. Sir.

(b) Does not arise.

Air service between Madras and Port Blair

625. SHRI SHANTI TYAGI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether there is any proposal under Government's consideration for starting an air service between Madras and Port Blair; and

(b) if so, by when a final decision is likely to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) and (b) With effect from 1st November, 1982, Indian Airlines will be operating a Boeing-737 service on Madras/Port Blair/Madras sector once a week, on every Sunday.

Contracts signed by International Airports Authority

626. SHRI M. BASAVARAJU-
SHRI BHAGATRAM
MANHAR;

Will the Minister of CIVIL AVIATION be pleased to state:

(a) what are the details of each contract signed by the International

Airports Authority of India with its overseas clients since its formation with value, periodicity and names of the party with date of signing and completion;

(b) whether the company could execute the contracts within the stipulated period to the satisfaction of its clients;

(c) if so, what is the progress of each on-going work, and what is the strategy for expansion of its overseas business operations;

(d) what bids are currently under process for further business in various countries with the names of the clients and value of each bid in the case; and

(e) whether the company hopes to clinch new deals and if so, what are the details thereof?

THE MINISTER OF STATE IN THE MINISTRIES OF CIVIL AVIATION AND CIVIL SUPPLIES (SHRI BHAGWAT JHA AZAD): (a) to (e) Two Statements are enclosed giving the detailed information. Annexure gives the details of the projects under execution and the progress of work. [See Appendix CXXIV, Annexure No. 54.1 Statement gives the details of strategy for expansion of the overseas business and the projects which are under consideration.

Statement

Overseas contracts signed by International Airports Authority of India

(C) Strategy for expansion of Overseas Business Operations

IAAI is registered with many international institutions like Asian Development Bank, World Bank, African Development Bank, Kuwait Fund for Arab Economic Development, Saudi Developing

likely to be taken up in countries. The IAAI is also in the process of publishing the details of the likely airport projects which are in the offing in the near future. The IAAI is also in